

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:18  
ANSWERED ON:17.02.2006  
DIVERSION OF FUNDS BY GRAM PANCHAYATS  
Bose Shri Subrata

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether the funds earmarked for the construction of pavement, drains, cleanliness and setting up of hand pumps are spent on the prescribed purposes by Gram Panchayats in West Bengal and Bihar;
- (b) if not, the reasons therefor and the action taken against the persons responsible for it;
- (c) whether any audit is being conducted by the authorities concerned in these States;
- (d) if so, the details thereof and if not, the reasons thereof;
- (e) whether the Government proposes to utilize these funds through D.Ms on the line of M.P.L.A.D.S.; and
- (f) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI A. NARENDRA)

- (a) & (b): Yes, Sir. We have not received any reports of diversion of funds under Total Sanitation Campaign and Accelerated Rural Water Supply Programme by Gram Panchayats in West Bengal and Bihar.
- (c) & (d): Respective State Governments take necessary steps for conducting audit from time to time.
- (e) & (f): There is no such proposal at present.